GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:1050
ANSWERED ON:29.11.2012
NON PAYMENT OF SALARY TO PSU EMPLOYEES
Ananth Kumar Shri

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of Sick Public Sector Undertakings (PSUs):
- (b) whether the employees of some PSUs are not being paid salaries and other remuneration in time;
- (c) if so, the details of the PSUs and the number of employees of each PSU whose salaries are not being paid on time; and
- (d) the action proposed by the Government to ameliorate the hardships faced by the employees of these PSUs?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) The responsibility of implementing wage related guidelines and payment of salaries to the employees of Central Public Sector Enterprises (CPSEs) rests with the concerned CPSEs and their administrative Ministries/Departments.

As far as CPSEs under Department of Heavy Industry (DHI) are concerned, there are 13 sick CPSEs under DHI viz. HMT (MT), HMT (Bearings) Ltd., Tungabhadra Steel Products Limited (TSPL), Richardson & Cruddas (R&C), Triveni Structural Limited (TSL), Hindustan Photo Films Manufacturing Ltd. (HPF), Instrumentation Limited, Kota (ILK), Hindustan Cables Limited (HCL), Scooters India Limited (SIL), Cement Corporation of India Limited (CCI), Nepa Limited (NEPA), Nagaland Pulp & Paper Company Limited (NPPC) and Andrew Yule & Company Limited (AYCL)

- (b & c) Details of CPSEs under DHI which have not paid salaries in time are in the statement annexed. A proposal for sanction of non-plan loan to eight CPSEs for payment of salaries to their employees from 01.04.2012 to 30.09.2012 is under consideration.
- (d) The Government has set up the Board for Reconstruction of Public Sector Enterprises (BRPSE) as an advisory body to advise the Government, inter alia, on the revival and restructuring of sick CPSEs. Based on the recommendations of BRPSE, Government has so far approved revival of 43 CPSEs.

Further, DHI have been periodically providing financial assistance as Non-Plan loan to CPSEs under DHI, which are not able to pay salary to their employees to meet out salary/wages liabilities.